

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

WITH

C.A. No. 7406/2018 (III-A)

(IA No. 86881/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25680-25681/2018 (XI)

(IA No. 121074/2018 - EXEMPTION FROM FILING O.T.

IA No. 121075/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 721-722/2021 (III-A)

(IA No. 23334/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2341/2023 (XI)

(IA No. 21356/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 21357/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 14527/2023 (XI)

SLP(C) No. 13505/2023 (XI)

(IA No. 124552/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16055/2023 (XI)

(IA No. 131997/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18179/2023 (XI)

(IA No. 151140/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT AND IA No. 151139/2023 - EXEMPTION FROM FILING O.T.)

Date : 15-05-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti U. Mishra, Adv.
Mr. Harsh Som, Adv.
Mr. R.C.Pathak, Adv.
Mr. Ravish Chandra Pathak, Adv.

Ms. Samridhi Arora, Adv.
Ms. Sanjana, Adv.
Ms. Anamika Ratan, Adv.
Ms. Meha Singh, Adv.
Mr. Himanshu Bhushan, AOR

For Respondent(s) Mr. Abdul Qadir Abbasi, AOR

Ms. Samridhi Arora, Adv.
Ms. Sanjana, Adv.
Ms. Anamika Ratan, Adv.
Ms. Meha Singh, Adv.
Mr. Himanshu Bhushan, AOR

Mr. Prashant Singh, AOR
Mr. Kamlesh Kumar Maurya, Adv.
Ms. Priya Maurya, Adv.
Mr. Rajat Kumar, Adv.
Ms. Harshita, Adv.
Ms. Jyoti Singh, Adv.
Mrs. Prerna Dhall, Adv.
Mr. Piyush Yadav, Adv.

Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Mr. Ashwani Kumar, Adv.

Mr. Sakesh Kumar, Adv.
Ms. Gitanjali N. Sharma, Adv.
Mr. Karunakar Mahalik, AOR
Ms. Alpha M. Prasad, Adv.
Mr. Manoranjan Mishra, Adv.
Mr. C. P. Singh, Adv.

M/S. Gorkela Law Office, AOR
Mr. Manoj Gorkela, Adv.
Mr. Adutiya Veer, Adv.
Mr. Varun Kumar, Adv.
Mr. Vinayak Sonkar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

In SLP (C) No. 14527/2023 and SLP (C) No. 13505/2023, the
amounts said to have been deposited by the appellants shall be kept
in a fixed deposit in a nationalized bank, to secure maximum

interest possible, initially for a period of six months with auto renewal option.

SLP (C) No. 13505/2023

Learned counsel appearing for respondent Nos.1 to 4 submits that respondent Nos. 5 and 6 have expired during the pendency of the appeal(s) and details have been furnished to the learned counsel for the appellants.

Steps for substitution of the said respondents be taken by the learned counsel for the appellants, in the meantime.

List all the appeals on 18.07.2024.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR